

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/11570/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 6th December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ/BAK/2024/4120 dated 30.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 09.12.2024, 10.12.2024 and 11.12.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 07.12.2024 till the morning of 12.12.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/11571/A dated , 06-12-24

Copy to:

A. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

G. S. S.